Declaration of Assets and Liabilities

	Declaration of Diversi	Year 20234
1		Year
of (0113)	HSIN C91 , sen/daughter/wife of	20032115
your of	1, 7511 69 , sen/daughter/wife of	egislative Assembly.
Che tel	service and presently working as Office Attend	ant
	give herein below the details of the assets (immovable, movable	ole, bank balance, etc.) of
(56)	myself, my spouse and dependants*:	
	A. Details of movable assets	ership will also have to be

(Assets in joint name indicating the extent of joint ownership will also

sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(i)	Cash	10.000	X	14	1	1
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	NIL	_	_		
(iiI)	Bonds, Debentures and Shares in companies	X	_	_	V-	-
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	*	_	-	-	
(v)	Motor Vehicles (details of make, etc.)	X	-		× (12.55)	-
(vI)	Jewellery (give details of weight and value)	X	¥. —	-	10 1 10 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	-
(vii)	Other assets, such as values of claims / interests	1			atest market	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		X	^	1	1
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	**************************************	1	1	1	大
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1	+	4	1	+
(_{8V})	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	*	4	*	+	+
(v)	Others (such as interest in property)					17

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Amount outstanding as Financial Institutions(s) / on		
(a)	(i) Loans from Banks			
	(ii) Loans from financial / institutions	10,00000	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	*		
	(b) dues to departments dealing with supply of water	*		
	(c) dues to departments dealing with supply of electricity	X		

	(d) dues to departments dealing with telephones	_	_
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, If any	<u> </u>	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	MIL' GTSPD1033D	-
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	-	
And the second	(iii) Sales Tax (Only in case of proprietary business]	-	
	(iv) Property Tax		-

Personal Detail GPF/CPF/PRAN NO. 110042138304 Gender (M/F) Date of Birth 0 (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihar Legislative Assembly Secretarial, Office Attendant (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Patha I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature 34/11 2d

Name of Employee: 237171 Fall
Designation: Office Alterdant

Department: Bihar legislatine Assembly, Paina

Note:

Place: Patra

Date: 6-2-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.